

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-CRI-17-2020**

Mr. Kingsley Echezona Igweze **.... Petitioner**

*Versus*

State & Anr. **.... Respondents.**

Shri K. Poulekar, Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

**Coram : NUTAN D. SARDESSAI, J.  
Date : 10<sup>th</sup> July, 2020**

P.C.:

Shri Pravin Faldessai, learned Additional Public Prosecutor waives notice on behalf of the respondents and seeks time to file his reply.

2. Stands over on 14.07.2020.

**Nutan D. Sardesai, J.**

msr.